

162 अमृतसर-टाटानगर एक्सप्रेस गाड़ियाँ उनके सम्पूर्ण चालन क्षेत्र पर और 69/70 लखनऊ-चोपन त्रिवेणी एक्सप्रेस, 1 सी०सी० एम०/2 सी०सी० एम० तथा 1 सी०सी० जी०/2 सी०सी० जी० सवारी गाड़ियाँ आंशिक रूप से रद्द कर रखी है। इन गाड़ियों को सम्पूर्ण आंशिक रूप से रद्द करने का कारण यह है कि चोपन-चुनार खण्ड पर अगोरी खास के निकट घाघरा नदी पर पुलों/रेल-पथ में दरारें पड़ गयी है। पुल/रेलपथ का पुनः निर्माण किया जा रहा है और आशा है कि यह काम जनवरी, 1979 के अन्त तक पूरा हो जायेगा। इसके अतिरिक्त, 161/162 अमृतसर-टाटानगर एक्सप्रेस को पूर्व रेलवे के ग्रेड काई मार्ग से होंकर फिर से चलाने के प्रश्न पर भी सक्रिय रूप से विचार किया जा रहा है।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) Due to several floods and breaches in rail communications Northern Railway had to cancel trains temporarily. All such trains excepting four pairs have since been restored with the repair of tracks/bridges which had been damaged by floods. Of these four pairs of trains, 161/162 Amritsar-Tatanagar Express are cancelled over their entire journey, 69/70 Lucknow-Chopan Triveni Express and 1 CCM/2CM and 1 CCG/2 CCG Passengers are partially cancelled. These full/partial cancellations are due to breaches of bridges/ track over Ghagra river near Agori Khas on Chopan-Chunar sec- The bridge/track is being relaid and the work is expected to be completed towards end of Jan '79. Moreover, restoration of 161/162 Amritsar-Tatanagar Express via Grand Chord route over Eastern Railway is also under active consideration.]

**Inclusion of names of foreign nationals in the electoral rolls.**

456. SHRI AJIT KUMAR SHARMA: Will the Minister of LAW, JUSTICE

†[ ] English translation.

AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the names of large number of foreign nationals have found place in the electoral rolls in the North-eastern region; and

(b) if so, what steps Government have taken to correct the electoral rolls?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) It has come to the notice of the Election Commission from time to time that large scale inclusion of foreign nationals in the electoral rolls, especially in the North-Eastern Region, has been taking place.

(b) In August, 1975, the Ministry of Home Affairs instructed all the State Governments and the Administrations of all the Union Territories that the State Criminal Investigation Departments might be instructed to take immediate steps to check the electoral rolls and if they discover the names of any foreigners in the rolls, that fact might be brought to the notice of the concerned Electoral Registration Officers for getting such names deleted from the electoral rolls. The Election Commission have also issued instructions to the Chief Electoral Officers of the States/Union Territories concerned that if it is found that a large number of foreigners have managed to get their names registered in the electoral rolls, recourse should be had to the provisions of section 22 of the Representation of the People Act, 1950 for getting the names of such persons deleted from the electoral rolls on the ground that they are not Indian citizens.

**Replacement of 1st class coaches in all Mail/Express trains by second class sleeper coaches**

457. SHRI R. R. MORARKA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the scheme to replace first class coaches